
Roshan Lal Vs State Of U.P. And Anr.

Application U/S 482 No. 8379 Of 2017

Court: Allahabad High Court, Lucknow Bench

Date of Decision: Oct. 20, 2022

Acts Referred:

Indian Penal Code, 1860 " Section 323, 419, 420, 467, 468, 471, 504, 506#Code Of Criminal Procedure, 1973 " Section 156(3), 200, 202, 204#Limitation Act 1963, " Section 5

Hon'ble Judges: Shree Prakash Singh, J

Bench: Single Bench

Advocate: Amrendra Nath Tripathi, Deepak Kumar Pandey, Prabhat Kumar, Vimal Shukla

Final Decision: Allowed

Judgement